

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 12
(IB)-666(ND)/2019

IN THE MATTER OF:

M/s. Sagar Saxena

..... Petitioners/Applicant

v.

M/s. AVJ Developers (India) Pvt. Ltd.

..... Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 28.05.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. S.N. Gautam, Adv.

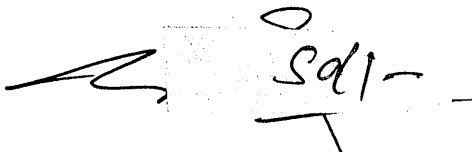
For the Respondent

Mr. Mohit Gemini, Proxy Counsel

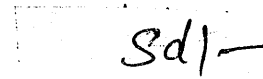
ORDER

Pleadings are complete.

List for arguments on 02.07.2019.

 Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

 Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

28.05.2019
Ritu Sharma